

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 1st October, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA Nos- 350, 351, 358 & 359 of 2014 in
DFR No. 1265 of 2014**

**M/s. India Cements Ltd. ... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission
& Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Gopal Chowdhary
Mr. C. Gunaranjan
Mr. Ram Babu**

Counsel for the Respondent(s): Mr. K.V. Balakrishna for R.1

ORDER

Now the affidavit has been filed by the Applicant correcting the errors found in the earlier Applications.

Issue notice to the Respondents. Mr. K. V. Balakrishna, the learned counsel takes notice on behalf of the State Commission. Notice to be issued to the other Respondents returnable on 17.10.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **17.10.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**